

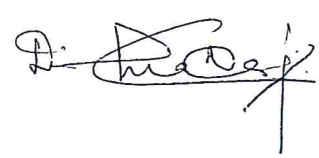


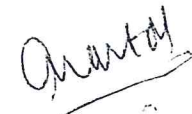
NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

19

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 2/03/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER : CA/2/IB/2018, ~~CA/19/IB/2018~~
PETITION NUMBER : CP/507/ (IB)/CB/2017
NAME OF THE PETITIONER(S) : FL SMIDTH PVT LTD
SHAH BROTHERS ISPAT PVT LTD
NAME OF THE RESPONDENT(S) : DIAMOND ENGINEERING CHENNAI PVT LTD
UNDER SECTION : 60

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	D. ELAVARASI	Advocate for Applicant Orbit Law Services	
2.	V. Mahesh	RP	
3.	Sri Varshini	For RP	
4.	ANANT MERATHIA	Counsel for Shah Bros. Ispat (P) Ltd.	

ORDER

RP in person present in CA/2/IB/2017 filed in CP/507/IB/CB/2017. He is directed to file reply on next date of hearing. Put up on 09.03.2018 at 10.30 A.M.

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(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)